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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.911/(MAH)/2017
CA No.

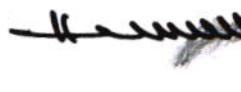

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Precision Automation and Robotics India Ltd.
V/s.
KLT Automotive and Tubular Products Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Hemant Sethi	Advocate for Petitioner	
2.	SAKINA KACHWALA (Consulting Juris)	Advocate for Respondent	

ORDER

TCP No.911/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)